

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 201 of 11 in (RP) DFR No. 1267 of 2011 in Appeal No.194  
of 2009**

**Dated :16<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of :**

**M/s. Guttaseema Wind Energy Company Pvt. Limited ... Appellant**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. ....Respondents**

**Counsel for the Appellant : Mr. Challa Gunaranjan  
Mr. Mullapudi Rambabu**

**ORDER**

*(I.A. No. 201/11-Condonation of delay application)*

Issue notice to the respondents returnable on 30<sup>th</sup> September, 2011 in I.A.

No. 201 of 2011. Dasti service is permitted.

Post the matter on **30<sup>th</sup> September, 2011 at 11.00 a.m.**

**(Justice P.S. Datta ) ( Rakesh Nath) (Justice M. Karpaga Vinayagam )  
Judicial Member      Technical Member      Chairperson**

Vs/ak